

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.07.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia	Harshavardhan Bhende-R1 to R3

For Admission (Fresh Case)

2.	Competition App. (AT) No. 28 of 2022	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Ankit Jain	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	Atul Sharma	Maulik Nanawati-R1
4.	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr.	Maulik Nanavati	Sachin Dinkar Bhattbhatt Kuldeep
5.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
6.	Comp. App. (AT) No. 42 of 2021	Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors.	Sumit Kumar Jaiswal	Kamal Nayan-R1
7.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	Niladree Chatterjee	Sourav Gupta-R1

8.	Comp. App. (AT) No. 52 of 2022	Bikash Swain Vs. Dinbandhu Satpathy & Ors.	Adarsh Tripathi	Malak Bhatt Udbhav Nanda-R1
9.	Contempt Case (AT) No. 05 of 2022 in Comp. App. (AT) (Ins) No. 35 of 2019	Rakesh Kumar Gupta & Anr. Vs. Sunshine Infraheights Pvt. Ltd. & Anr.	Adhish Rajvanshi	Simran Jyoti Singh
10.	Contempt Case (AT) No. 9 of 2022 in Comp. App. (AT) (Ins) No. 221 of 2021	Kodeboyina Srinivas Krishna Vs. Shyam Arora & Anr.	Neerja Kr. Gupta	Sharad Tyagi Yukti Makan

For Hearing

11.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
12.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
13.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
14.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam –R1
15.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, Goa Vs. CCI & Ors.	Nakul Mohta	Harsh Peechara (R1-CCI), Ashish Kothari R-3 M.M. Sharma (R-4)
16.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

17.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
18.	Contempt Case (AT) No. 04 of 2021 in Comp. App. (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. & Ors. Vs. Urmila Ray & Anr. With	Soumya Dutta	Shwetaank Nigam-R1 & R2 Ashish Choudhury
19.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	Soumya Dutta Avishek Guha for Contemnors 1-5

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

20.	Review Application No. 01 & 02 of 2021 in Comp. App. (AT) (Ins) No. 233 & 333 of 2021 (PH)	Dwarkadhish Sakhar Kharkhana Ltd. & Anr. Vs. Pankaj Joshi & Ors.	Utsav Mukherjee	Rohan Agrawal
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1. Notice Board
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**By order of Hon'ble Chairperson
-sd/-
Registrar**